Declaration of Assets and Liabilities

	Year2021
I,BISHNU DEO BIBHAKAR ,son/daught	ter/wife of LATE JAGDISH PRASAD YADAV,
aged45 years, belonging to	BIHAR VIDHAN SABHA SECRETARIAT
service and presently working as	ASSISTANT
give herein below the details of the assets (myself, my spouse and dependants*:	(immovable, movable, bank balance, etc.) of

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

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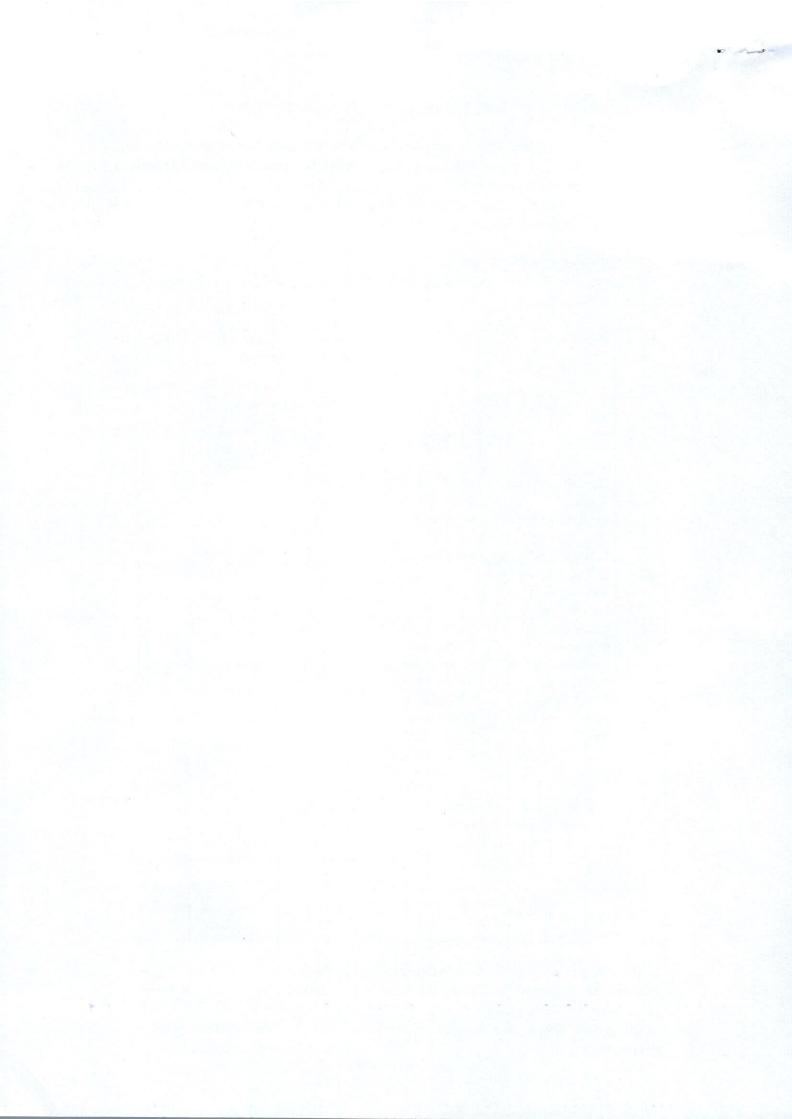
Inyself,

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Depe ndant -2 Name	Depen dant-3 Etc. Name
/			KUMARI ARTI	NEHA KUMARI		
(i)	Cash	5000/-	2000/-	-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Bank-163852/- PPF- 64860/- NPS-91405/- LIC- 30000/- SAHARA- 28150/-	Bank- 60814/-			
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium- 27962/-Yearly, PLI Premium- 4500/- Yearly.				75)
(v)	Motor Vehicles (details of make, etc.)	BR01BJ6118 Motorcycle Make-2012 BR01FA3590 Motorcycle Make- 2021			-	Bija Ate Barr Mote
(vi)	Jewellery (give details of weight and value)	Gold- 18 gm Rs. 84402/-	Gold- 50 gm Rs. 234450/- Silver- 400 gm. Rs. 27840/-	Gold-10 gm Rs. 46890/- Silver-100 gm. Rs. 6960/-	ela.	
(vii)	Other assets, such as values of claims / interests			() r (2) (1) (2) (2) (3) (4) (4) (4) (4) (4) (4) (4) (4) (4) (4		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependa nt-1 Name	Depend ant-2 Name	Depend ant-3 Name
(i)	Agricultural Land - Location(S) - Survey number(S) - Extent (Total measurement) - Current market value	Phulkaha (Supaul) Patrik Land-317 Dismil			11.00 11.50	- Phu
(ii)	Non-Agricultural Land - Location(S) - Survey number(S) - Extent (Total measurement) - Current market value	Phulkaha (Supaul) Patrik Land-43 Dismil, Rampur Chihut (Patna)- 2.755 Dismil				
(iii)	Buildings (Commercial and resdential) - Location(S) - Survey /door number(S) - Extent (Total measurement) - Current market value				·	
(iv)	Houses / Apartments, etc. - Location(S) - Survey /door number(S) - Extent (Total measurement) - Current market value	Phulkaha (Supaul) Residential House				
(v)	Other (Such as interest in property)			en More		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on12.02.2021	
(a)	(i) Loans from Banks	HDFC Bank, Patna	387220/-	
	(ii) Loans from financial institutions		Officerstron many at Many one	
	(iii) Government Dues : (a) Dues to departments dealing with government accommodation		(UP Communications) (B) Late to describe the winter over the forcing	
	(b) dues to departments dealing with supply of water		the dues to department, year supply a water.	
	(c) dues to departments dealing with supply of electricity		(e) due tote agent trient. With straits or observed.	



	(d) dues to departments dealing with telephones		fath resmitteen seem cells a with taleprones
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Contendo Acetamentanio en La contendo Acetamentanio en La contendo de contendo de la contendo de
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 32874/- A.Y-2020-21 ATYPB1133C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return files.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. <u>Personal Details</u>

PTS/BLA-1286 GPF/CPF/PRAN No. Gender (M/F) M Date of Birth 0 7 Class/Group (A/B/C)B **BIHAR VIDHAN SABHA SECRETARIAT** Cadre :-(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District :-SUPAUL

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bishny Deo Bibhokor.

Name of Employee: BISHNU DEO BIBHAKAR

Place: PATNA Designation: ASSISTANT

Date: ...!2 - 02 - 20 2 Department: BIHAR VIDHAN SABHA SACHIWALYA,

PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4

size white paper with computer typed (single side) in prescribed format.

